

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 98
(To be answered on the 20th July 2023)**

GREENFIELD AIRPORT PROJECT IN TAMIL NADU

98. SHRI D.M. KATHIR ANAND

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether it is a fact that the Union Government has sanctioned Rs. 61,000 crores through financial institutions and external funding agencies for the construction of the Greenfield airport project in Parandur in Tamil Nadu and if so, the details thereof;
- (b) whether the Government has finalized the land requirements for the establishment of Greenfield airport project and if so, the details thereof;
- (c) the details of adequate steps taken by the Government to expedite the construction of the Greenfield Airport at Parandur in Tamil Nadu;
- (d) the steps taken by the Government to increase the capacity handling of flights, passengers and cargo in Chennai Airport; and
- (e) the effective measures taken by the Government to expedite the completion of Vellore Airport and start air service operations?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a): No, Sir.

(b) and (c): Government of India (GoI) has formulated a Greenfield Airports (GFA) Policy, 2008 which prescribes the procedure and conditions for development of a Greenfield airport in the country. As per the policy, the responsibility of implementation of airport projects including funding of the project, land acquisition, R&R etc rests with the concerned airport developer including the respective State Government (in case the State Government is the project proponent).

State Government of Tamil Nadu has submitted an application to Ministry of Civil Aviation (MoCA) for grant of first stage clearance i.e. 'Site-Clearance' for development of a Greenfield airport at Parandur, Kancheepuram District,

Tamil Nadu. As per GFA Policy, the proposal has been sent to Airports Authority of India (AAI), Directorate General of Civil Aviation (DGCA) and Ministry of Defence (MoD) for their comments. After completion of this consultation with stakeholders, the proposal is required to be placed before the Steering Committee on Greenfield Airports for their recommendation, with respect to award of Site Clearance.

(d): The upgradation of infrastructures/ facilities at airports, including Chennai Airport, is a continuous process, which is undertaken by the Airports Authority of India (AAI) or the concerned Airport Operators depending upon operational requirements, traffic demand, commercial feasibility etc.

AAI has undertaken expansion/upgradation of Chennai airport at a cost of Rs. 2467 crore consisting Phase-I and Phase-II. Under Phase-I, a New Integrated Terminal Building has been constructed and operationalised enhancing passenger handling capacity of the Airport to 30 Million Passengers Per Annum (MPPA) from the existing 23 MPPA. Construction work for Phase-II has also commenced with probable date of completion by July, 2025. After completion of Phase-II work, the airport will be able to handle 35 MPPA.

State of the art adequate Air Cargo handling facility exists at Chennai Airport, capable of handling 1.7 MMT per annum.

(e): Ministry of Civil Aviation has launched Regional Connectivity Scheme (RCS)-UDAN (Ude Desh ka Aam Nagrik) on 21.10.2016 to enhance regional air connectivity from unserved and underserved airports in the country and making air travel affordable to the masses.

Vellore airport has been awarded for up-gradation for the operation of RCS flights under UDAN. The construction work at the airport is in advance stage of completion and steps have been initiated for licensing of the airport.
